NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/26/2016

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S)

: United Pharma (India) Private Limited & 4 others

UNDER SECTION

:397/398

S.No. Name (in Capital)

Represented by

Signature

GOI TK Bhasicas Priya doushim

Shwithe Vasudevan

keel thi

counsel for petitioners 1,2

g.v.P. Saivihi for Kumarla Chon Responder to

T.v.P.SaiViL.

ORDER

Counsel representing both the parties are present and prayed time for reporting the outcome of the settlement talks between the parties which is in progress. Time extended at their request. Put up on 31.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)